

DIVISION BENCH

ITEM NO.120

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.282/2023 IN CP (IB) No.118/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S DEHRADUN INTEGRATED ARENA LTD
UNDER SECTION	10 IBC (Resolution plan approved)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 20th August, 2024.

-Sd-

(Court Officer)

22nd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*